

F. No. 01(05)/Circular/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R. K. Puram, New Delhi-110066

Date: 26.05.2023

CIRCULAR

It is noticed that the Registry, on receipt of the memorandum of appeal, follows the old form to issue copy of appeal memorandum to the Respondent. The revised form in **Appendix-XIV** in respect of memorandum of appeal and **Appendix-XV** in respect of the Cross Objection of the Judicial Manual must be followed by the Registry.

By Order,


26.5.23
(Mukesh Gupta)
Deputy Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. PA to Registrar, CESTAT, New Delhi.
3. Deputy/ Assistant Registrar, CESTAT, All Benches.
4. Website/ Office Copy.